

Status of cases under NIA

3573. SHRI P. RAJEEVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a common practice that cases in which the chargesheet have been filed by the State concerned, State investigation agencies would disentitle and National Investigation Agency (NIA) to take up the investigation in those cases; and

(b) what is the present status of those cases which had been taken by the NIA for investigation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) No, sir, it is not a common practice that cases in which chargesheets have been filed by the State Police are taken over by the National Investigation Agency (NIA).

The National Investigation Agency has been directed to conduct investigations in 15 cases. Chargesheets have been filed in two cases.

Talks to NSCN (IM) faction

3574. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in a fresh bid to solve the Naga issue, the insurgent group, National Socialist Council of Nagaland (IM) faction, has recently held talks with the Union Government and submitted a list of demands;

(b) if so, the details of demands made by the Naga leaders;

(c) whether the Union Government proposes to grant more autonomy to the Naga people; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Dialogue with National Council of Nagalim Isac/Muivah (NSCN/IM) is continuing. The details of the proposal cannot be disclosed as negotiations are underway.

Directive to border States on NPR

3575. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has recently directed the border States, particularly along the Indo-Bangla border to guard against people from across the border who may try to enroll themselves in the National Population Register (NPR);

(b) if so, whether the 2011 Census and NPR exercises would be conducted to ensure that no foreigner is included in the list; and

(c) if so, the other preventive steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The Government has decided to create a National Population Register (NPR) in the country by collecting information on specific characteristics of each 'usual resident' alongwith Census 2011. The NPR would have photographs and biometrics of all such 'usual residents' who are of age 15 years and above. The data collection work for Census 2011 and NPR is undertaken by the enumerators, most of whom are school teachers/government officials. The entire exercise is being conducted under the direct supervision of Tehsildars, who are designated as Sub-district Registrars and the Collectors/DMs who are designated as District Registrars.

All the State/UTs Governments have been fully briefed on the preparation of NPR and Census 2011. Elaborate training has also been given to State Government Officials in this regard. The matter was also discussed with the Chief Ministers of States during the Chief Minister's Conference on 07.02.2010. The State Government Officials have been asked to ensure that all 'usual residents' of the country are covered without omission or duplication. Further, the list of 'usual residents' will be published in local areas and placed in Gram Sabha/Ward Committee for invitation of objections and claims. Claims and objections would be looked into by the Revenue Officials of the State-Village Officer (Local), Tehsildar (Sub-District) and Collector (District level). The finalized list will also be sent to Unique Identification Authority of India (UIDAI) for de-duplication and issue of Unique ID Numbers. Identity cards are proposed to be issued to 'usual residents' of the country who are of age 18 years and above. The master NPR database and identity cards, once issued, would act as deterrent to check illegal immigration and infiltration in the country.

Non-functional course at National Fire Service College, Nagpur

3576. SHRI R.C. SINGH:

SHRI SYED AZEEZ PASHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Bachelor of Engineering (Fire Engineering) Course at the National Fire Service College (NFSC) in Nagpur has been non-functional for the last four years;